

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/6181/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Syed Imdadur Rahman,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the ²⁶ 27 July, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.JHD/1/2024/10/2518 dated 16.07.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 29.07.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 26.07.2024 till the morning of 30.07.2024**, has been granted. The Addl. District & Sessions Judge, Hailakandi, and in his absence the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/6182/A, dated , 29-07-24

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)